

National Company Law Tribunal
Allahabad Bench

ITEM NO : 29

CP No. (IB) 132/ALD/2017,
CA No. 64/2019, CA No. 86/2019,
CA No. 250/2019, CA No. 303/2019,
CA No. 350/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 02.03.2020

NAME OF THE COMPANY: Asset Reconstruction Company (India) Limited Vs. Shamken Cotsyn
Limited

SECTION OF I & B CODE: 33 & 60(5) IBC

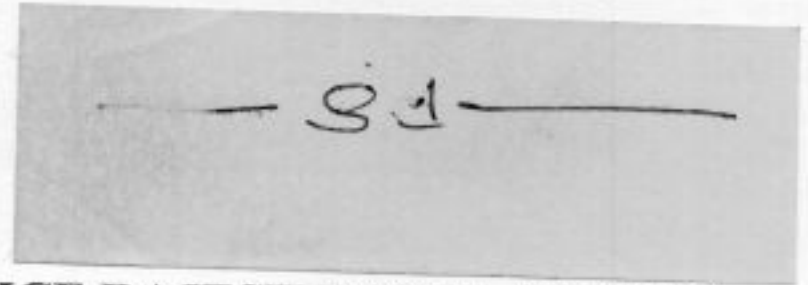
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2. It has been intimated that the lawyers are on strike today.

Accordingly, put up on 24th March, 2020.

Dated: 02.03.2020



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)

Typed by :
Kavya Prakash Srivastava
(Stenographer)